on July 31, 2024, while the University of Delhi had completed registration even before the result was published. After the result was released, the University of Delhi reopened the applications causing confusion and inconvenience to the students.

I call upon this Union Government to implement a unified counselling system for CUET-UG administration akin to the Anna University model. This would ensure a more streamlined process and prevent students from missing opportunities. Additionally, I request the Government to consider compensation for the undue stress caused due to the delay in result publication. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri M. Mohamed Abdulla: Shri M. Shanmugam (Tamil Nadu), Shri Tiruchi Siva (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Dr. John Brittas (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. V. Sivadasan (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri S. Selvaganabathy (Puducherry), Sant Balbir Singh (Punjab), Dr. Fauzia Khan (Maharashtra), Shri Jawhar Sircar (West Bengal), Ms. Dola Sen (West Bengal), Shri Jose K. Mani (Kerala), Shrimati Sagarika Ghose (West Bengal), Shri P.P. Suneer (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Saket Gokhale (West Bengal), Ms. Sushmita Dev (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Sandosh Kumar P (Kerala).

Concern over devastation caused by cloud burst in Himachal Pradesh

SHRI HARSH MAHAJAN (Himachal Pradesh): Sir, I would like to draw your attention to the recurring and ongoing devastation in the State of Himachal Pradesh, caused by extreme weather due to the climate change and unsustainable development. This has led to flash floods and landslides which have caused damage worth thousands of crores to infrastructure and public as well as private property. Several kilometres of roads have been severely damaged and completely washed away. A number of dams have also been overflowing. Sadly, the loss of lives has been significant. About 400 people died last year. This year, so far, the loss of human lives stands at 55, and 50 people are still missing. Entire communities have been displaced and livelihoods have been completely lost.

I would like to thank the hon. Prime Minister for the assistance given by the Central Government after the devastation last year. The Central Government provided Rs.1,800 crores under the NDRF and the SDRF to the State. Further, the Government gave 11,000 houses for the State. Rs.2,700 crores were given under the PMGSY, and the NHAI spent about Rs.3,500 crores for repair of roads. After the devastation this

year, there is an urgent need for continued relief and rehabilitation in the State. The Central Government has already released Rs.61 crores for relief and aid. I would also like to thank the hon. Finance Minister, who, in this year's Budget Speech, included Himachal Pradesh for infrastructure development. Further development has to be sustainable keeping in mind the fragile ecological state of the mountains.

All the dams of Himachal must have strict regular safety checks. Historic and scientific solutions should be implemented to check muck dumping, dams and roads. Road construction by the NHAI needs to be redesigned, keeping in mind the unique mountain terrain. Hon. Deputy Chairman, Sir, this is a serious matter which requires urgent and continued Government support. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Harsh Mahajan: Shri M. Mohamed Abdulla (Tamil Nadu), Shri Devendra Pratap Singh (Chhattisgarh), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu) and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Thank you, Harsh Mahajan ji. Now, Shri B. Parthasaradhi Reddy. Demand for Government intervention to bail out dedicated ethanol plants in India.

Demand for Government intervention to bail-out dedicated Ethanol Plants in India

SHRI B. PARTHASARADHI REDDY (Telangana): Mr. Deputy Chairman, Sir, I wish to draw the attention of this esteemed House towards the burning issue pertaining to the 131 dedicated ethanol plants and the signing of the long-term agreement with the Central Government to set up plants for manufacture and supply of ethanol as a part of the National Policy on Bio-fuels. Sir, it has the investment of about 25,000 crores of rupees, which generated the employment potential to the extent of about 2 lakh people directly and indirectly. Sir, I would like to give a brief background on grain ethanol industry.

Prior to 2018, the Government of India was dependent solely on ethanol derived from molasses to meet the fuel blending needs. Realizing that ethanol supply from sugarcane will not be adequate to meet the ambitious E20 blending target by 2025, in June, 2018, the Government introduced a new bio-fuel policy and encouraged using damaged food grains. Sir, the Government also introduced at the same time a policy to supply surplus rice from FCI at a fixed price to DEPs and linked it to price paid by the oil marketing companies for supply of ethanol.